

**DIVISION BENCH**

**ITEM NO.107**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.395/2022, IA No.396/2022 & IA No.435/2022  
IN CP (IB) No.342/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 10<sup>th</sup> November, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>BANK OF BARODA V/S M/S BAGHAULI SUGAR &amp; DISTILLERY LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

NONE : *For the RP*  
Sh. Prajjwal Tiwari, Adv. : *For the Res. No.3 in IA No.396/2022*  
NONE : *For Respondents in IA No.395/2022*

**ORDER**

**IA No.396/2022**

Ld. Counsel, Sh. Prajjwal Tiwari on behalf of respondent no.3 is present through VC. However, there is no representation on behalf of RP today.

In the interest of justice, the matter is adjourned to 15<sup>th</sup> December, 2023. Other applications be also listed on the same date.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**10<sup>th</sup> November, 2023**

*Kavya Prakash Srivastava*  
*(Stenographer)*